C O N T E N T S

Fifteenth Series, Vol. XVI, Seventh Session, 2011/1932 (Saka)
No. 19, Friday, March 18, 2011/Phalguna 27, 1932(Saka)

S U B J E C T	P A G E S
PAPERS LAID ON THE TABLE	2,3
MESSAGE FROM THE PRESIDENT	4
ANNOUNCEMENT BY THE SPEAKER	
Cancellation of sitting of Lok Sabha	4
STANDING COMMITTEE ON ENERGY	5
14th to 16th Reports	
STANDING COMMITTEE ON FINANCE	5
32nd Report	
BUSINESS ADVISORY COMMITTEE	15
26th Report	
NATIONAL CAPITAL TERRITORY OF DELHI LAWS (SPECIAL PROVISIONS) BILL, 2011	6, 16-17
Motion to Introduce	6
Motion to Consider	16
Clauses 2 to 6 and 1	16
Motion to Pass	17
BUSINESS OF THE HOUSE	9-13

STATEMENT BY THE PRIME MINISTER
Newspaper report on payment of cash for votes

Dr. Manmohan Singh 19-20

RESOLUTION RE: SPECIAL STATUS TO THE STATE OF BIHAR 24

Dr. Bhola Singh 24

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

LOK SABHA DEBATES

LOK SABHA

Friday, March 18, 2011/Phalguna 27, 1932(Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

MADAM SPEAKER: Papers to be laid on the Table of the House.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): On behalf of Shri Vilasrao Deshmukh, I beg to lay on the Table:-

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Rural Roads Development Agency, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Rural Roads Development Agency, New Delhi, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4312/15/11)

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Tourism for the year 2011-2012.

(Placed in Library, See No. LT 4313/15/11)

जनजातीय कार्य मंत्रालय (श्री कांति लाल भूरिया) : अध्यक्ष महोदया, मैं वर्ष 2011-2010 के लिए जनजातीय कार्य मंत्रालय के परिणामी बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं ।

(Placed in Library, See No. LT 4314/15/11)

जनजातीय कार्य मंत्रालय (श्री कांति लाल भूरिया) : श्री एस.एस. पलानीमनिकम की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :-

(1) 31 मार्च, 2010 की स्थिति के अनुसार, सरकारी क्षेत्र के बैंकों के कार्यकरण के बारे में समेकित प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(Placed in Library, See No. LT 4315/15/11)

(2) संविधान के अनुच्छेद 151(1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) मार्च, 2009 को समाप्त हुए वर्ष के लिए संसद सदस्य स्थानीय क्षेत्र विकास योजना, सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय की निष्पादन लेखापरीक्षा के बारे में भारत के नियंत्रक-महालेखापरीक्षक का प्रतिवेदन - संघ सरकार (सिविल) (2010-11 का संख्याक 31) ।

(Placed in Library, See No. LT 4316/15/11)

(दो) मार्च, 2010 को समाप्त हुए वर्ष के लिए भारत के नियंत्रक-महालेखापरीक्षक का प्रतिवेदन-संघ सरकार (प्रत्यक्ष कर) (2010-11 का संख्याक 26) ।

(Placed in Library, See No. LT 4317/15/11)

(तीन) राष्ट्रीय दूरसंवेदी केन्द्र, अंतरिक्ष विभाग के कार्यकलापों की निष्पादन लेखापरीक्षा के बारे में भारत के नियंत्रक-महालेखापरीक्षक का प्रतिवेदन-संघ सरकार (वैज्ञानिक विभाग) (2010-11 का संख्याक 21) ।

(Placed in Library, See No. LT 4318/15/11)

(चार) मार्च, 2010 को समाप्त हुए वर्ष के लिए भारत के नियंत्रक-महालेखापरीक्षक का प्रतिवेदन-संघ सरकार (संघ सरकार के लेखा) (2010-11 का संख्याक 1) ।

(Placed in Library, See No. LT 4319/15/11)

(3) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) वर्ष 2009-2010 के लिए संघ सरकार विनियोग लेखा (रक्षा सेवाएं) ।

(Placed in Library, See No. LT 4320/15/11)

(दो) वर्ष 2009-2010 के लिए संघ सरकार वित्त लेखा ।

(Placed in Library, See No. LT 4321/15/11)

(तीन) वर्ष 2009-2010 के लिए संघ सरकार विनियोग लेखा (सिविलं) ।

(Placed in Library, See No. LT 4322/15/11)

(चार) वर्ष 2009-2010 के लिए संघ सरकार विनियोग लेखा (डाक सेवाएं) ।

(Placed in Library, See No. LT 4323/15/11)

(4) सीमा शुल्क टैरिफ (पाटित मदों पर प्रतिपादन शुल्क की पहचान, निर्धारण और उद्ग्रहण तथा इंजरी का अभिनिर्धारण नियम, 1995 के नियम 3 के उपनियम (1) के अंतर्गत जारी अधिसूचना संख्या का.आ. 332(अ) जो 11 फरवरी, 2011 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा 12 दिसम्बर, 2000 की अधिसूचना संख्या 74/2000-सी.शु0 (एन.टी.) में कतिपय संशोधन किए गए हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा एक व्याख्यात्मक ज्ञापन ।

(Placed in Library, See No. LT 4324/15/11)

11.02 hrs

MESSAGE FROM THE PRESIDENT

MADAM SPEAKER: Hon. Members, I have to inform the House that I have received the following message dated the 3rd March 2011 from the hon. President:

> "I have received the expression of thanks by the Members of the Lok Sabha for the Address which I delivered to both Houses of the Parliament assembled together on 21st February 2011. "

11.02 ½ hrs

ANNOUNCEMENT BY THE SPEAKER
Cancellation of sitting of Lok Sabha

MADAM SPEAKER: Hon. Members, I have to inform the House that as decided in the meeting of Business Advisory Committee held on Thursday, the 17th March 2011 the sitting fixed for Monday, the 21st March 2011 may be cancelled. I hope the House agrees.

SEVERAL HON. MEMBERS: Yes, Madam.

11.03 hrs.

STANDING COMMITTEE ON ENERGY
14th to 16th Reports

श्री मुलायम सिंह यादव (मैनपुरी): अध्यक्ष महोदया, मैं ऊर्जा संबंधी स्थायी समिति (2010-2011) के निम्नलिखित प्रतिवेदन (हिंदी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूं -

(1) विद्युत मंत्रालय से संबंधित 'पारेषण और वितरण प्रणालियां तथा नेटवर्क' के बारे में 14वां प्रतिवेदन।

(2) नवीन और नवीकरणीय ऊर्जा मंत्रालय से संबंधित ' नवीन और नवीकरणीय परियोजनाओं का वित्तपोषण' के बारे में 15वां प्रतिवेदन।

(3) नवीन और नवीकरणीय ऊर्जा मंत्रालय से संबंधित ' लघु और सूक्ष्म जल विद्युत परियोजनाएं' के बारे में 16वां प्रतिवेदन।

11.03 ½ hrs.

STANDING COMMITTEE ON FINANCE
32nd Report

श्री यशवंत सिन्हा (हज़ारीबाग): अध्यक्ष महोदया, मैं आज की कार्यसूची में यथासूचीवत वित्त संबंधी स्थायी समिति (2010-2011) का ' बीपीएल मानदंड का मूल्यांकन' विषय के संबंध में 32वें प्रतिवेदन (हिंदी और अंग्रेजी संस्करण) की एक प्रति प्रस्तुत करता हूं *

MADAM SPEAKER: The extra sentence added by Shri Yashwant Sinha may be deleted.

---

* Not recorded.

11.03 ¾ hrs

NATIONAL CAPITAL TERRITORY OF DELHI LAWS (SPECIAL PROVISIONS) BILL, 2011*-INTRODUCED

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): I beg to move for leave to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a further period upto the 31st Day of December, 2011 and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

> "That leave be granted to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a further period upto the 31st Day of December, 2011 and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI KAMAL NATH: I introduce the Bill.

---

* Published in the Gazette on India, Extraordinary, Part-II, Section-2, dated 18.03.2011.

श्रीमती सुषमा स्वराज (विदिशा): धन्यवाद अध्यक्ष महोदया, मैंने श्रीलंका नेवी द्वारा भारतीय मछुआरों के मारे जाने के विषय पर एक ध्यानाकर्षण प्रस्ताव दिया था। किंतु कल हिंदू अखबार में विकीलिक्स के खुलासे के बाद प्रतिक्रिया व्यक्त करते हुए इसी सदन में मैंने कहा कि यह सरकार शासन करने का नैतिक अधिकार चुकी है।

MADAM SPEAKER: Are you moving the Calling Attention?

… (*Interruptions*)

MADAM SPEAKER: Hon. Leader of the Opposition, are you moving the Calling Attention?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI PAWAN KUMAR BANSAL): I have a point to make. Is the Calling Attention being taken up? मैडम, या तो ये कह दें कि कॉलिंग अटेंशन नहीं लेना चाहते, सिर्फ इतना कह दें। ...(व्यवधान) मैडम, इनका अधिकार है, जो कहना चाहते हैं कहें लेकिन एक बात कहना चाहता हूं।

MADAM SPEAKER: This is only Calling Attention.

SHRI PAWAN KUMAR BANSAL: It is a clear point of order. It is the right of the Leader of the Opposition to raise any matter; I admit that. But once you call her for Calling Attention, let her just say that Calling Attention is not being taken up.

… (*Interruptions*)

MADAM SPEAKER: Are you calling the attention of the Minister of External Affairs?

...(व्यवधान)

श्री लाल कृष्ण आडवाणी (गांधीनगर): अध्यक्ष महोदया, कल भी विपक्ष की नेता बोलने के लिए खड़ी हुईं, तब सारा का सारा ट्रेज़री बैंच खड़ा हो गया।...(व्यवधान)

श्री पवन कुमार बंसल : महोदया, ऐसा नहीं हो रहा है, लेकिन कुछ कानून हैं, कुछ रूल्स हैं। विपक्ष की नेता कालिंग अटेन्शन नहीं लेना चाहती हैं।...(व्यवधान)

MADAM SPEAKER: In the List of Business, we have the Calling Attention. Are you calling the attention of the Hon. Minister of External Affairs to the problems being faced by Indian fishermen?

... (*Interruptions*)

श्रीमती सुषमा स्वराज (विदिशा): महोदया, वह भूमिका लेने के बाद सम्भव नहीं है कि मैं विदेश मंत्री का ध्यान इस तरफ आकृष्ट करूं, लेकिन मैं आपका ध्यान आकृष्ट करना चाहती हूं।...(व्यवधान)

अध्यक्ष महोदया : नहीं, इस बात को आप ज़ीरो आवर में उठाइए।

...(व्यवधान)

श्रीमती सुषमा स्वराज : प्रधानमंत्री जी मौन साधे बैठे हैं। प्रधानमंत्री सदन में आएं और सदन में इस विषय पर वक्तव्य दें।...(व्यवधान)

अध्यक्ष महोदया : आप इस विषय को ज़ीरो आवर में उठाइए।

...(व्यवधान)

श्रीमती सुषमा स्वराज : अध्यक्ष महोदया, कल जो कुछ घटा है, उसके छपने के बाद पूरा देश सकते में है।...(व्यवधान)

MADAM SPEAKER: Item No. 8 – Shri Pawan Kumar Bansal.

... (*Interruptions*)

अध्यक्ष महोदया : केवल बंसल जी की बात रिकार्ड में जाएगी।

(Interruptions) ...[*]

[*] Not recorded.

11.06 hrs

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI PAWAN KUMAR BANSAL): With your permission, Madam, I rise to announce that the Government Business during the week commencing Tuesday, the 22nd of March, 2011, will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the Finance Bill, 2011.
3. Consideration and Passing of the Coinage Bill, 2009.
4. Consideration and passing of the following Bills, after they are passed by Rajya Sabha:-
   (a) The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010; and
   (b) The Pesticides Management Bill, 2008.
5. Consideration and passing of the Constitution (One Hundred and Eleventh Amendment) Bill, 2009.

… (*Interruptions*)

MADAM SPEAKER: Hon. Members may lay their submissions on the Statement made by the Minister of Parliamentary Affairs.

… (*Interruptions*)

***श्री हरीश चौधरी (बाड़मेर):** महोदय, अगले सप्ताह की कार्यवाही के दौरान निम्नलिखित एजेन्डों को शामिल करने की अनुमति प्रदान करने की कृपा करें ।

1. देश के पेट्रोलियम पदार्थों के कुल उत्पादन का 25 प्रतिशत करने वाले राजस्थान के जिले बाड़मेर में एक सरकारी क्षेत्र में रिफाईनरी की स्थापना का कार्य जिससे पेट्रोलियम पदार्थों के उत्पादन लागत में कमी की जा सके ।
2. राजस्थान के मरूस्थल क्षेत्र में औद्योगिक विकास एवं मरूभूमि में रहने वाले गरीब लोगों के सामाजिक विकास एवं जीवन स्तर सुधारने संबंधी सुविधाओं हेतु पैकेज के माध्यम से वित्तीय सहायता ।

***श्री हरिभाऊ जावले (रावेर):** महोदय, आगामी सप्ताह की कार्यवाही में निम्नलिखित विषयों को विचार के लिए जोड़ा जायेः-

1. महाराष्ट्र राज्य के विभिन्न विश्वविद्यालयों में स्नातक तथा स्नातकोत्तर स्तर पर सेवारत 10000 से अधिक अध्यापकों के लिए नियुक्ति पश्चात् NET/SET से छूट देने का प्रावधान मंत्रालय द्वारा निरस्त करने से व्यापक आक्रोश व्याप्त है! राष्ट्रीय परिप्रेक्ष्य में भी गंभीर चिंता का विषय है जिसे मैं प्रस्तुत करना चाहता हूँ !
2. सहकारिता एवम निजी क्षेत्र के अवकाश प्राप्त कम्रचारियों के वर्तमान निवृती वेतन में बढ़ी हुई महंगाई के परिप्रेक्ष्य में उचित मात्रा में बढ़ोतरी होना अतिआवश्यक है !

***डॉ. भोला सिंह (नवादा):** महोदय, मैं माननीया अध्यक्ष महोदया की अनुमति से संसदीय कार्य मंत्री ने आगामी सप्ताह के लिये जो कार्यक्रम उपस्थापित किए हैं में उसमें दो निम्नलिखित प्रस्ताव जोड़ना चाहता हूँ

1. बिहार उच्च शिक्षा के क्षेत्र में कुलाधिपति की अमर्यादित आचरण के कारण अराजकता फैली है उस पर केन्द्र सरकार विचार करे ।
2. बिहार के नवादा जिल में केन्द्रीय विद्यालय के लिए जनता द्वारा 6 एकड़ जमीन दी गयी है, सरकार केन्द्रीय विद्यालय खोलने का कदम उठाये ।

---

* Speech was laid on the Table

*SK. SAIDUL HAQUE (BARDHMAN-DURGAPUR): Sir, I want to submit that the following items be included in the next week's agenda.

1. Recently coal India has increased the price of coal and it is causing suffering to the people at large. It will go to increase the price of electricity and other items. Government should withdraw the increased rate of coal immediately.

2. A halt station Kondaipur, in Asansol Division of Eastern Railway in the district of Budhaman should be made by the railway authorities in order to facilitate villagers of more than 10 villages who have now to walk almost 6 K.M. to go to the nearest railway station.

***श्री रामकिशुन (चन्दौली):** महोदय, कृपया दो विषयों को अगले सप्ताह की कार्यसूची में जोड़ लिया जाए;

1. देश में लगातार बढ़ रही गंभीर बीमारियों के महंगे ईलाज के चलते ईलाज कराने में असमर्थ किसानों , मजदूरों, बुनकरों तथा गरीबी रेखा से नीचे जीवन यापन करने वाले लोगों के गंभीर बीमारियों के ईलाज हेतु अविलंब आर्थिक सहायत दिये जाने के लिए भारत सरकार द्वारा विशेष कोष की स्थापना किये जाने की आवश्यकता के संबंध में ।
2. देश की विभिन्न राज्यों सहित पिछड़े क्षेत्रों में लगातार गिर रहे भू-जल स्तर के चलते उत्पन्न हो रहे पेय जल संकट की समस्या को तत्काल हल किये जाने की आवश्यकत के संबंध में ।

---

* Speech was laid on the Table.

***श्री अर्जुन राम मेघवाल (बीकानेर):** महोदया, अगले सप्ताह की कार्यसूची में निम्नांकित विषयों को सम्मिलित किया जाये।

1. अतिवृष्टी/ओलावृष्टी के कारण कच्ची बस्तियों में पानी भर जाने एवं कच्चे मकान टूट जाने के कारण सीआरएफ/एनसीसीएफ नियमों में संशोधन करने के संबंध में प्रस्ताव पेश करता हूं, क्योंकि नियमों में बाढ़ शब्द का उल्लेख किया गया है, उसकी व्याख्या करते समय अधिकारी अतिवृष्टी/लोलावृष्टी को बाढ़ में सम्मिलित नहीं करते हैं और सीआरएफ/ एनसीसीएफ नियमों में सहायता नहीं उपलब्ध कराते हैं। अतः इस विषय को लोक सभा की आगामी सप्ताह की कार्य सूची में सम्मिलित किया जाये।
2. कृषि बीमा योजना में वर्तमान में तहसील को इकाई माना गया है। अतः मैं प्रस्ताव करता हूं कि तहसील की जगह ग्राम को इकाई मानकर कृषि बीमा योजना का लाभ किसानों को उपलब्ध हो, ऐसी व्यवस्था की जानी चाहिए। अतः इस विषय को लोक सभा की आगामी सप्ताह की कार्यसूची में सम्मिलित किया जाये।

***श्री सुरेश काशीनाथ तवारे (भिवन्डी):** महोदया, निम्नलिखित विषय की महत्वपूर्ण समस्याओं को कार्यसूची में जोड़ने का कष्ट करें।

1. मेरे संसदीय क्षेत्र भिवण्डी में एवं देश में बनुकरों की स्थिति दयनीय हो गई है, भिवंडी में लगभग 5 लाख इकाइयां बंद होने के कगार पर हैं। बुनकरों, उद्यमियों के हित में आवश्यक कदम उठाए जाने की आवश्यकता है।
2. महाराष्ट्र में भारतीय वन अधिनियम 1927 धारा 35(3) के तहत किसानों की खेती की जमीन अधिग्रहण की जा रही है। किसानों के हित में धारा 35(3) में सुधार किए जाने की आवश्यकता है। अधिग्रहण को रोके जाने की आवश्यकता है।

---

* Speech was laid on the Table

***श्री दिनेश चन्द्र यादव (खगड़िया):** महोदया, लोक सभा के आगामी सप्ताह की कार्यसूची में निम्नलिखित विषयों को जोड़ा जाये।

1. बिहार राज्य के एन0एच0-107 के 16वें कि.मी. में डूमरी घाट एवं एन0एच0-31 के खगड़िया में गंडक नदी पर क्षतिग्रस्त पुल के स्थान पर नये पुल का निर्माण कराया जाये।
2. बिहारा राज्य अंतर्गत गंगा नदी पर अगवानी घाट पर पुल निर्माण कराया जाये।

***श्री ए.टी. नाना पाटील (जलगांव):** महोदया, आगामी सप्ताह की कार्यसूची में निम्नलिखित विषयों को विचार के लिए जोड़ा जाये।

1. देश में गरीबी रेखा से नीचे रहने वाले लोगों की 37 करोड़ संख्या को देखते हुए इनके खाद्य सुरक्षा और ओशन हेतु खाद्य सुरक्षा अधिनियम तत्काल पारित करने की आवश्यकता है।
2. देश में भू-माफिया, तेल माफिया और रेत माफियाओं के बढ़ते गोरखधंधों को रोकने के लिए एक ऐसा कानून बनाने की जरूरत है, जिससे इन माफियाओं पर कड़ी से कड़ी कार्यवाही कर सकें, ऐसा कानून तत्काल संसद में लाकर पारित करने की आवश्यकता है।

---

* Speech was laid on the Table

MADAM SPEAKER: Now, we take up Discussion under Rule 193

Shrimati Harsimrat Kaur Badal – not present.
Shri Navjot Singh Sidhu – not present.

… (*Interruptions*)

11.07 hrs.

At this stage Shri Anurag Singh Thakur and some other hon. Members came and stood on the floor near the Table.

… (*Interruptions*)

श्री पवन कुमार बंसल : महोदया, आपने इन्हें कालिंग अटेन्शन के लिए बुलाया था और इन्होंने दूसरी बात करनी शुरू कर दी।...(व्यवधान)

MADAM SPEAKER: The House stands adjourned to meet again at 12.15 p.m.

11.08 hrs

The Lok Sabha then adjourned till fifteen minutes past Twelve of the Clock.

12.15 hrs

The Lok Sabha re-assembled at fifteen-minutes past Twelve of the Clock.

(Madam Speaker *in the Chair*)

… (*Interruptions*)

BUSINESS ADVISORY COMMITTEE
26th Report

MADAM SPEAKER: The Report of the Business Advisory Committee, Shri Pawan Kumar Bansal.

… (*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI PAWAN KUMAR BANSAL): Madam, I beg to present the Twenty-sixth Report of the Business Advisory Committee.

… (*Interruptions*)

12.16 hrs

NATIONAL CAPITAL TERRITORY OF DELHI LAWS (SPECIAL PROVISIONS) BILL, 2011-Contd.

MADAM SPEAKER: Now, Shri Kamal Nath, Item No. 9A.

… (*Interruptions*)

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): Madam, I beg to move :

> "That the Bill to make Special Provisions for the National Capital Territory of Delhi for a further period upto the 31st Day of December, 2011 and for matters connected therewith or incidental thereto, be taken into consideration."

… (*Interruptions*)

MADAM SPEAKER: The question is :

> "That the Bill to make Special Provisions for the National Capital Territory of Delhi for a further period upto the 31st Day of December, 2011 and for matters connected therewith or incidental thereto, be taken into consideration."

The motion was adopted.

… (*Interruptions*)

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 to 6 stand part of the Bill."

The motion was adopted.

Clauses 2 to 6 were added to the Bill.

Clause 1, the Enacting Formula, the Preamble and the Long Title were added to the Bill.

… (*Interruptions*)

SHRI KAMAL NATH : Madam, I beg to move :

"That the Bill be passed."

MADAM SPEAKER: The question is :

"That the Bill be passed."

The motion was adopted.

… (*Interruptions*)

———

MADAM SPEAKER: Now, Shri Pawan Kumar Bansal.

… (*Interruptions*)

SHRI PAWAN KUMAR BANSAL : Madam, … (*Interruptions*) I wish to point out and I wish to state that the Prime Minister will make a statement in the House at 2 pm. … (*Interruptions*) What is this now? … (*Interruptions*) Let the House run. … (*Interruptions*) I would urge the hon. Members … (*Interruptions*)

I would like to tell the House again that the Prime Minister will make the statement in the House at 2 pm, and I would request the hon. Members to cooperate and let the House run. … (*Interruptions*) We are compacting the House, and the time at our disposal is short. … (*Interruptions*) There are many things to be taken up for discussion as there are discussions to be taken up and there are legislations to be taken up. … (*Interruptions*) Madam, we should utilize these two hours for taking up some other business. … (*Interruptions*)

The Prime Minister will come to the House to make the statement at 2 pm. I would urge the hon. Speaker, Madam, to proceed with the other business. … (*Interruptions*) I would request them to cooperate in transaction of the other business. … (*Interruptions*) अगर आप इस बात पर शोर कर रहे हैं कि प्रधानमंत्री वक्तव्य दें तो मैं आपको बता रहा हूं कि माननीय प्रधानमंत्री दो बजे अपनी स्टेटमेंट देंगे। अगर फिर भी आप हाउस नहीं चलने दे रहे हैं तो हम डेमोक्रेसी को क्या बनाने लगे हैं? ...(व्यवधान) What are we making of democracy? … (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 2 pm.

12.19 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs.

The Lok Sabha re-assembled at Fourteen of the Clock.

(Madam Speaker *in the Chair*)

STATEMENT BY THE PRIME MINISTER

Newspaper Report on Payment of Cash for Votes

THE PRIME MINISTER (DR. MANMOHAN SINGH): Madam Speaker, yesterday several hon. Members raised allegations based on reports in a newspaper of what purport to be 'cables' from the US Embassy in New Delhi to their authorities in Washington. The Government of India cannot confirm the veracity, contents or even the existence of such communication. I may point out that many of the persons referred to in those reports have stoutly denied the veracity of the contents.

Madam, an issue was raised that the offence of bribery was committed in India. The Government rejects that allegation absolutely and firmly. Yet, if you remember that in July, 2008, in the Fourteenth Lok Sabha, the Government moved a Motion of Confidence. In an open vote that was taken on the floor of the House, the Government won the confidence of the Lok Sabha by 275 votes for and 256 votes against.

The allegations of bribery were investigated by a Committee constituted by the Fourteenth Lok Sabha. The Committee had concluded that there was insufficient evidence to draw any conclusion of bribery.

Madam, I am disappointed that Members of the Opposition have forgotten what happened thereafter. Upon the conclusion of the term of the Fourteenth Lok Sabha, there was a general election. In that general election, the Opposition parties repeated their allegations of bribery in the trust vote. How did the people respond to those allegations? The principal Opposition Party which had 138 seats in the

Fourteenth Lok Sabha was reduced to 116 seats in the Fifteenth Lok Sabha. The Left Parties, found that their tally was reduced from 59 to 24. It is the Congress Party alone which increased its tally from 145 to 206, an increase of 61 seats.

Madam, it is unfortunate that the Opposition continues to raise old charges that have been debated, discussed and rejected by the people of India. It is most surprising that speculative, unverified and unverifiable communication should be given dignity and seized upon by the Opposition parties to revive old charges that have been soundly rejected.

Madam, I wish to make it clear that no one from the Congress Party or the Government indulged in any unlawful act during the trust vote during July, 2008. The UPA-I Government always enjoyed the confidence of the people and the Fourteenth Lok Sabha. The UPA-II Government has been formed in the Fifteenth Lok Sabha and enjoys the confidence of this House and the people of India. Thank you very much.

… (*Interruptions*)

MADAM SPEAKER: Hon. Members, as per rules, no questions are allowed and if you want to raise a discussion, you may give a proper notice please.

… (*Interruptions*)

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष महोदया, ...(व्यवधान)

MADAM SPEAKER: Shri Pawan Kumar Bansal.

… (*Interruptions*)

MADAM SPEAKER: Nothing else will go on record.

*(Interruptions) ...**

संसदीय कार्य मंत्री, विज्ञान और प्रौद्योगिकी मंत्री तथा पृथ्वी विज्ञान मंत्री (श्री पवन कुमार बंसल): अध्यक्ष महोदया, अब तक ये इस बात को लेकर शोर कर रहे थे कि प्रधानमंत्री स्टेटमेंट दें । उन्होंने डिनाइ किया है। क्या ये चाहते हैं कि हम इनकी बात मान लें।...(व्यवधान) क्या ये लोग यह चाहते हैं कि ये जो कह रहे हैं, उसे हम मान लें? क्या विपक्ष का यह कहना है कि जो ये कहते हैं कि रिपोर्ट में कहीं भी कुछ आ जाये, एक आदमी की बिना पर सरकार उसको मान ले?...(व्यवधान)

MADAM SPEAKER: Nothing else will go on record.

*(Interruptions) ...**

MADAM SPEAKER: Shri Pawan Kumar Bansal, you have your Bill.

… (*Interruptions*)

SHRI PAWAN KUMAR BANSAL: Madam Speaker, after you have given a ruling… (*Interruptions*)

श्रीमती सुषमा स्वराज : अध्यक्ष महोदया, सदन में वक्तव्य के बाद ...(व्यवधान)

MADAM SPEAKER: Rules do not permit.

… (*Interruptions*)

MADAM SPEAKER: I am bound by the rules. If you want a discussion, you can give a notice.

---

* Not recorded.

… (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 3.30 p.m.

14.06 hrs

The Lok Sabha then adjourned till Thirty Minutes past Fifteen of the Clock.

15.31 hrs

The Lok Sabha re-assembled at thirty-one minutes past Fifteen of the Clock.

(Shri Inder Singh Namdhari *in the Chair*)

श्री यशवंत सिन्हा (हज़ारीबाग): महोदय, प्रधानमंत्री जी ने जो वक्तव्य दिया है, वह वक्तव्य इस देश की राजनीति में ...(व्यवधान) एक नया अध्याय शुरू करता है।...(व्यवधान)

श्री जगदम्बिका पाल : महोदय, उस पर व्यवस्था आ चुकी है।...(व्यवधान)

श्री यशवंत सिन्हा : और हर अपराधी को उन्होंने इस बात की छूट दी है...(व्यवधान)

MR. CHAIRMAN : The House shall now take up Item No.13, further discussion on the Resolution moved by Dr. Bhola Singh on the 21st of August, 2010. Shri Bhola Singh to continue.

… (*Interruptions*)

श्री यशवंत सिन्हा : हर अपराधी को छूट दी है कि अपराध करो, चुनाव लड़ो और अगर चुनाव जीत...(व्यवधान)

MR. CHAIRMAN: Only Shri Bhola Singh's statement will be recorded in the proceedings.

(Interruptions) ...[*]

[*] Not recorded.

15.32 hrs.

RESOLUTION RE: SPECIAL STATUS TO THE STATE OF BIHAR—Contd.

डॉ. भोला सिंह (नवादा): महोदय, हमने पिछले दिनों इस सदन में बिहार को स्पेशल राज्य का दर्जा दिया जाये, यह प्रस्ताव हमने उपस्थापित किया था...(व्यवधान) कि यह सभा इस सरकार से आग्रह करती है...(व्यवधान) कि वह बिहार राज्य में...(व्यवधान)

MR. CHAIRMAN: Please sit down. This is the Private Members' time, The importance of Private Members should be understood and I think they should be allowed to do their work.

… (*Interruptions*)

श्री यशवंत सिन्हा (हज़ारीबाग): महोदय, हमें पी.एम.बी. से सहानुभूति है।...(व्यवधान)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions) ...[*]

सभापति महोदय : यहां सब पुराने, निष्णात और अनुभवी सदस्य हैं, मैं समझता हूं कि परंपरा यह रही है कि जो प्राइवेट मेंबर्स बिल होता है, उसे बाधित नहीं किया जाता है।

…(व्यवधान)

सभापति महोदय : इसलिए मैं चाहूंगा कि इसे चलने दिया जाये।

…(व्यवधान)

MR. CHAIRMAN: Interruptions not to be recorded.

*(Interruptions) ...**

MR. CHAIRMAN: The House stands adjourned to meet on Tuesday, the 22nd March, 2011 at 11 am.

15.33 hrs

*The Lok Sabha then adjourned** till Eleven of the Clock on Tuesday, March 22, 2011/Chaitra 1, 1933 (Saka).*

---

[*] Not recorded.

**Due to continued interruptions, the Lok Sabha adjourned for the day.